

Shri A. M. Thomas: We have suggested that the U.N. observers' team may be strengthened there, and we hope that it would be considered, but the House may kindly bear in mind one thing: it is only an observers' team. They have no troops either to maintain the cease-fire line or to deal with the situation effectively. In fact, their very presence may have a healthy effect, but it does not mean they have any troops to enforce a situation which they think would be proper.

श्री गुलशन : जम्मू और काश्मीर की सीमा पर पाकिस्तान की ओर से समय समय पर हमले होने रहते हैं और उन के साथ जो भारत का तुकमान हुआ है क्या इस सब की सूचना भारत सरकार ने मित्र राष्ट्रों की कौंसिल को दे दी है। यदि हाँ, तो उम के फलस्वरूप क्या हुआ ?

Shri A. M. Thomas: I have already said that these incidents have been referred to by our permanent representative in the United Nations and these have been brought to the notice of the Security Council Secretariat. As I have indicated previously, as late as on 21st August, 1964 our permanent representative addressed the President of the Security Council in this matter.

Shri N. C. Chatterjee: Will our Government make it clear to the Pakistan Government that as a condition precedent to the interview of our Prime Minister with President Ayub, there must be complete cessation of the violation of the cease-fire line?

Mr. Speaker: It is a suggestion for action. Next question.

Shri Kapur Singh: Question No. 2 and Question No. 16 may be taken up together.

Mr. Speaker: Is the Minister agreeable to that?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): Yes, Sir.

Mr. Speaker: They may be taken together.

Repatriation of Indians from Burma

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Shri Sezhiyan:
 Shri Dhaon:
 Shri Bishanchander Seth:
 Shri Rameshwar Tantia:
 Shri B. P. Yadava:
 Shri Onkar Lal Berwa:
 Shri P. C. Borooah:
 Dr. L. M. Singhvi:
 Shri D. C. Sharma:
 Shri Yashpal Singh:
 Shri Bade:
 Shrimati Savitri Nigam:
 Shri Vishwa Nath Pandey:
 Shri P. Venkatasubbalah:
 Shri Bishwanath Roy:
 Shri C. K. Bhattacharyya:
 Shri Solanki:
 Shri Mahananda:
 Shri P. R. Chakraverti:
 Shri Narasimha Reddy:
 Shri Esvara Reddy:
 *2. Shri Hem Raj:
 Shri Kolla Venkaiah:
 Shri Indrajit Gupta:
 Shri D. J. Naik:
 Shri Basappa:
 Shri Bibhuti Mishra:
 Shri K. N. Tiwary:
 Shri Mohan Swarup:
 Shri P. K. Deo:
 Shri N. R. Laskar:
 Shri Bagri:
 Shri Gokulananda Mohanty:
 Shri Kajrolkar:
 Shri Swell:
 Shrimati Laxmi Bai:
 Shri Mohammad Elias:
 Shri Ram Harkh Yadav:
 Shri E. Madhusudan Rao:
 Shri Prakash Vir Shastri:
 Shri Jagdev Singh Siddhanti:
 Shri H. C. Soy:
 Shri Dharmalingam:
 Shrimati Renuka Barkataki:

Will the Minister of External Affairs be pleased to state

(a) the number of Indians repatriated from Burma since January this year;

(b) the extent of their assets repatriated;

(c) whether any central scheme has been drawn and implemented to rehabilitate the displaced persons from Burma; and

(d) the amount earmarked and the amount spent for their rehabilitation by Government?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) to (d). A statement is placed on the Table of the House. [Placed in Library. See No. LT-2935/64].

Indians in Burma

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- Shri Laxmi Dass:
 - Shri P. Kunhan:
 - Shri Nanubiar:
 - Dr. Saradish Roy:
 - Shri Umbichbava:
 - Shri Ramanathan Chettiar:
 - Shri Vishram Prasad:
 - Shri S. M. Banerjee:
 - Shri P. Venkatasubbalah:
 - Shri D. C. Sharma:
 - Shri Solanki:
 - Shri Mahananda:
 - Shri Narasimha Reddy:
 - Shri Jashvant Mehta:
 - Shri A. S. Saigal:
 - Shri Kolla Venkalah:
 - Shri Onkar Lal Berwa:
 - Shri Bibhuti Mishra:
 - Shri K. N. Tiwary:
 - Shri Chandak:
 - Shri Mohammad Elias:
 - Shri S. N. Chaturvedi:
 - Shri D. D. Mantri:
 - Shri E. Madhusudan Rao:

Will the Minister of External Affairs be pleased to state:

(a) whether Government of India have reached any accord with the Burmese Government regarding the future of Indians still wanting to leave Burma; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh

Singh): (a) and (b). A statement is placed on the Table of the House. [Placed in Library. See No. LT-2936/64].

Shri Seahlyan: May I know whether any assessment has been made of the worth of the properties, assets and bank credit taken by the Burmese Government from these repatriates and whether any steps have been taken at least to get any interim compensation for these people?

Shri Dinesh Singh: It has not been possible to make an accurate assessment of the property left behind in Burma. We are discussing this matter with the Burmese Government.

Shri Seahlyan: May I know whether the same amount of relief and facilities given to the refugees from Pakistan will be given to the repatriates from Burma?

Shri Dinesh Singh: I have given in the statement the facilities that are being given to those who are coming from Burma. I think they are sufficient.

Shri Indrajit Gupta: Has the Government assured itself that in the matter of the rules and regulations which the Burmese Government have brought in to govern the conditions of these repatriates, there is no discrimination that is being exercised by them against Indians in particular as compared with other foreign nationals?

Shri Dinesh Singh: Yes, Sir.

Shri Hem Barua: When our Foreign Secretary visited Rangoon, it was agreed upon that the hardships of those Indians who want to leave Burma will be removed. But those Indians who have come after the assurance was given say that the hardships have not been removed, but stiffened further. May I know whether our Foreign Minister who recently visited Rangoon had discussions about it and whether he is satisfied that the Burmese Government